



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10th May, 2023

NOTICE

Please take notice that the following matters listed on 10.05.2023 in the Court-IV will not be taken up. The next date will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|---|---|
| 1. | Comp. App. (AT) (Ins) No. 480 of 2023 | Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. (Through Power Finance Corporation Ltd.) & Ors. Vs. Entegra Ltd. & Ors. With | Deepak Khurana Ashwini Kumar Tak | Rohit Rajershi Abhishek Puri Surbhi Gupta-R1 Apoorv Sawariya Ashish Verma |
| 2. | Comp. App. (AT) (Ins) No. 1405-1406 of 2022 & I.A. No. 4388, 4389 of 2022 (With Defects) | Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr. With | Mohit Fereshte Sethna Niharika Aggarwal | Mahima Singh Deepak Khurana Shreyanshi Srivastava-R2 Ashish Verma |
| 3. | Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects) | Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr. | Abhishek Puri | Deepak Khurana Ashwini Kr. Tak Shruti Pandey-R2 Ashish Verma |

By order of Hon'ble Chairperson

-Sd/-

Registrar